

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).5216/2006

STEEL TUBES INDIA LTD.

Petitioner(s)

VERSUS

ENGINEERING MAZDOOR SANGH & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned

Judgment,exemption from filing O.T. and office report )

Date: 17/01/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K. Rajeev,Adv.

Mr. S. Sukumaran, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time more is granted, as prayed for, to file affidavit with

proof of dasti service.

List again on 22.2.2007.

(B.SUDHEENDRA KUMAR)

REGISTRAR

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